

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**  
SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN - MEMBER JUDICIAL  
HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 945/2020 & IA (IBC) No. 68/2021 in CP (IB) No. 375/7/HDB/2019
NAME OF THE COMPANY	Bartronics India Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Bartronics India Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsels for both sides are present.

List the matter on 06.04.2021 for counter.

  
Member(T)

  
Member(J)

pavani